

Governments 50 per cent. loan and 50 per cent. subsidy. So far as the employees are concerned they will be given 25 per cent. subsidy and 50 per cent. loan. The amount of course is big.

Mr. Speaker: What is the rent?

Shri Abid Ali: The rent has not been fixed yet.

श्री रामसिंह भाई वर्मा : ये जो मकान शासन की तरफ से बनाये जा रहे हैं इनका जमीन सहित खर्च का कुल कितना एस्टीमेट होगा ?

श्री आबिद अली : जमीन की कीमत और वहां पर जो माल लगता है उसकी कीमत मिलाकर इनकी कीमत निश्चित की जायेगी। उनके लिये टेंडर दिये गये हैं। उनके मंजूर होने पर कीमत निश्चित की जा सकती है।

श्री रामसिंह भाई वर्मा: ये जो मकान किसी योजना के अन्तर्गत शहरों में या देहात में बनाये जाते हैं इनकी कीमत कूत ली जाती है। मैं जानना चाहता हूँ कि ये जो मकान ओखला में बनाये जाने वाले हैं इनकी जमीन सहित क्या कीमत कूनी गयी है ?

श्री आबिद अली : करीब ढाई हजार से आठ हजार तक होगी।

श्री रामसिंह भाई वर्मा : उनका किराया क्या होगा ?

अध्यक्ष महोदय : किराया नहीं जानते।

Co-operation between India and Indonesian Armies

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•877. { **Shri Raghunath Singh:**
Shri Ajit Singh Sarhadi:
Shri P. K. Deo:
Shri Bishwanath Roy:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that an agreement for co-operation of Indian and Indonesian armies was signed on the 3rd June, 1960 at Djakarta; and

(b) if so, the terms of the agreement?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). An agreement between India and Indonesia was signed on the 3rd June, 1960. The substance of this agreement was given in a press-note issued that day. A copy of this press-note is placed on the Table of the House [See Appendix III, annexure No. 29].

The scope of assistance and co-operation in the agreement excludes activities in the operational field.

Shri Raghunath Singh: May I know whether the agreement has been implemented or not?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is an agreement which has partly been implemented. In fact the agreement was a recognition of the fact that something to that effect was being done. Our officers were training their Air Force people or Army people. That has been done.

Shri Raghunath Singh: How many Indians and Indonesian officers have been attached to each wing of our Forces at present?

Shri Jawaharlal Nehru: I cannot say. It is a question of training. I do not think there is any large-scale attachment.

Shri P. K. Deo: From the statement we find that the agreement provides for the attachment of officers and training of selected Army personnel of one country with the Army of the other country. May I know how many Indonesian officers are actually being trained in this country and how many *vice versa*.

Shri Sadath Ali Khan: It is the same question.

Shri Brajeshwar Prasad: Will a copy of the agreement be placed on the Table of the House?

Shri Raghunath Singh: That has already been placed.

Shri Bishwanath Roy: May I know whether any organisation would be set up for efficient implementation of the agreement?

Shri Jawaharlal Nehru: I cannot understand this question. It is a very simple matter. Some of their soldiers and airmen come here and they are attached for six months or a year and they go back after some training or sometimes they go to military academies. It is a very normal thing which is done even without an agreement.

Mr. Speaker: Next question.

Shri Jaipal Singh rose—

Mr. Speaker: I will allow him on some other question. I have called the next question.

Shri Jaipal Singh: I want to put a supplementary on this question, Sir. I tried to catch your eye.

Mr. Speaker: So many caught my eye.

Shri Jaipal Singh: I was unfortunate.

Mr. Speaker: Very well. If it is such an important question which has not been asked, he may put it.

Shri Jaipal Singh: We have agreement in regard to all the three Arms. Obviously, it is of financial benefit to us. Is the hon. Prime Minister in a position to tell us what the financial benefit is as far as we are concerned?

Shri Jawaharlal Nehru: There is no financial benefit to us in this.

Jha Committee

*878. **Shri P. K. Deo:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Jha Committee recommended to the Government a reduction of Rs. 500 in the price of the cars manufactured in India;

(b) if so, whether there has been any actual reduction in the price of cars;

(c) whether the manufacturers of the 'Fiat' car announced a reduction of Rs. 200 in the selling price of 'Fiat' car; and

(d) whether the manufacturers of 'Hindustan' car and 'Standard' car have shown any gesture in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 30.]

Shri P. K. Deo: From the statement we find that the manufacturers of Fiat and Standard cars had already reduced their prices. What is standing in the way of the Hindustan motors reducing their prices? Four months have already elapsed.

Shri Manubhai Shah: This reduction, as could be seen from the statement is not related to the recommendations of the committee. The committee had specified certain prerequisites which have not yet been fulfilled. We do hope that when these are fulfilled the price reduction will take place.

Shri P. K. Deo: What are the conditions to be fulfilled?

Shri Manubhai Shah: They are given in column 3. Plants and machinery required for the full capacity production have got to be imported and the foreign exchange required for that to be granted.

Shri P. K. Deo: The same condition applied to Fiat also. Even though Fiat and Standard have reduced their prices, Hindustan has not reduced its price.

Shri Manubhai Shah: As indicated, it was a voluntary cut accepted by them and we hope that everybody who could afford to reduce the price would reduce the price. But it has nothing to do with the committee's recommendations.